## GOVERNMENT OF INDIA MINISTRY OF TEXTILES RAJYA SABHA UNSTARRED QUESTION NO-635 ANSWERED ON- 29/11/2024

## IMPLEMENTATION OF SCHEME FOR WELFARE OF HANDLOOM WEAVERS

635. SHRI RAJENDRA GEHLOT:

Will the Minister of TEXTILES be pleased to state:

- (a) the details of schemes being implemented in the country for the welfare of handloom weavers and the detailed figures of the Cotton Textiles Export Promotion Council (TEPC) during the last three years;
- (b) the details of the schemes being implemented for this purpose in the State of Rajasthan and the amount allocated for the purpose during the last three years, year-wise; and
- (c) the details of the enactment of schemes under consideration of Government for equitable and secure income for the textile traders and weavers to secure their future?

## **ANSWER**

## THE MINISTER OF STATE FOR TEXTILES (SHRI PABITRA MARGHERITA)

- (a): Ministry of Textiles, Government of India is implementing following schemes for the welfare of handloom weavers/workers under National Handloom Development Programme (NHDP) across the country:
  - Financial support of Rs.8,000/- per month to Awardee handloom weavers/workers above 60 years of age, in indigent circumstances having annual income below Rs.1.00 lakh and Scholarship upto Rs.2.00 lakh per annum to handloom weavers/workers' child (upto 2 children) for study in Diploma/Under Graduate/Post Graduate courses of Central/State Govt. recognized/funded Textiles Institutions.
  - Universal and affordable social security in case of natural/accidental death and total/partial disability, the insurance schemes are Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY).

The total export of cotton textiles including cotton yarn, cotton fabrics, madeups, other textile yarn, fabric madeups articles and cotton raw including waste by the Cotton Textiles Export Promotion Council has been US 40,508.45 million dollars for the last 3 years. (Source: Directorate General of Commercial Intelligence and Statistics)

**(b):** The above welfare schemes for handloom weavers/workers are being implemented throughout the country including the State of Rajasthan. Under these schemes, funds are not allocated State/UT-wise. Need based financial assistance to Awardee handloom weavers/workers and Scholarship to handloom weavers/workers' children are provided on receipt of eligible proposals. GoI share is also released to States/UTs Government on receipt of proposals towards enrollment of handloom weavers/workers under PMJJBY & PMSBY.

(c): There is no proposal currently under consideration.

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